

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1264 of 2019

In the matter of:

Mukesh Kumar Aggarwal

....Appellant

Vs.

Anurag Gupta & Anr.

....Respondents

Present:

**Appellant: Mr. Swapnil Gupta and Mr. Rudrajit Ghosh,
Advocates for Appellant.**

**Respondents: Mr. Rohan Chawla, Advocate for Respondent No – 1.
Mr. Syed Sarfaraz Karim, Advocate for Respondent
No – 2.**

ORDER

20.02.2020: Heard both sides. **Judgment is Reserved.**

The learned Counsel for respective parties are directed to file written submissions containing not more than three pages by 24th February, 2020.

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[ShreeshMerla]
Member (Technical)**

ha/nn